National Company Law Tribunal Allahabad Bench

CPNO. (10) 106/ALP/2617

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE COMPANY: JMS Mining Put Utd Us. Jai Prakash associates section of the companies act/1 & B code: 9 of 1 & B code of 2016

Designation SI. NO.

1. Samrat Sengupta, Advocate 2. R. P. Agnoral Adv.

CP No.(IB) 106/ALD/2017

Sh. Samrat Sengupta Advocate for the petitioner. Sh. R.P. Agarwal Advocate for the Corporate Debtor Company. In the present matter pleadings from both sides appear to be completed.

Hence, the case is fixed for the argument on 11th January, 2018.

Date: 06.12.2017

Typed By; Md. Zaid

Stenographer

Shri H.P. Chaturvedi, Member (Judicial)